

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (CA)/137/2024 in CP(CAA) No.65/230/2023
NAME OF THE COMPANY	Nirmanvridhi Constructions Pvt Ltd (Transferor Co.) and Eigen Ventures Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**ORDER**

**IA (CA)/137/2024**

**Present:** Ld. Counsel Ms. Disha Agarwal for the Applicant.

This IA has been moved for taking on record the Articles of Association and Memorandum of Association of Eigen Venture Private Limited in CA (CAA) No. 36 of 2023. At this stage, on the basis of the Documents of some other Company order of first motion passed. List the CA CAA No.36 of 2023 along with the IA (CA)/137/2024 **on 30.05.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**